

(a) whether the Chairman of the National Commission on Scheduled Castes and Scheduled Tribes has asked the Union Government for providing adequate facilities for its proper functioning;

(b) if so, the details thereof; and

(c) if steps taken / being taken to provide facilities to the Commission?

THE MINISTER OF WELFARE (SHRI SITARAMKESRI): (a) and (b). The Chairman of the National Commission for Scheduled Castes and Scheduled Tribes asked for the following:

- (i) 31 posts of erstwhile office of the Commission for Scheduled Castes and Scheduled Tribes which were vacant and have been abolished on 12.3.1992 to be revived:
- (ii) 46 posts of erstwhile office of the Commissioner for Scheduled Castes and Scheduled Tribes which were abolished to be revived;
- (iii) Continuation and restoration of 31 posts of erstwhile office of the Commissioner for Scheduled Castes and Scheduled Tribes which were transferred to the Ministry of Welfare but were subsequently placed at the disposal of the National Commission.
- (iv) Creation of additional 283 posts.

(c) The matter relating to restoration and revival of posts of the erstwhile National Commission for Scheduled Castes and Scheduled Tribes and the Office of the Commissioner for Scheduled Castes and Scheduled Tribes to the newly constituted

National Commission for Scheduled Castes and Scheduled Tribes was taken up with the Finance Ministry. The Finance Ministry has assured that additional posts that may be necessary for the reconstituted National Commission could be provided on the basis of established norms after the work in the commission stabilises.

[English]

Reteable Value Of Property

423. SHRI ROSHAN LAL: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 568 on November 26, 1992 and State:

(a) whether the requisite information has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IIN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c):- The information is being collected and will be laid on the Table of the House.

[Translation]

Availability and exploration of Natural Resources In Bihar

424. SHRI MOHAMMED A.LI
ASHRAF FATMI:
SHRI LAL BABU RAI:

Will the Minister of MINES be pleased to state:

(a) whether adequate natural resources are available in Bihar which can be used for the development of the Country;